NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP(CAA) No.391/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name of the Company Under Section		Eternity Infrabuild Pvt Ltd & Ors 230-232		
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2.		A. saha	las h	Dy
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4.		AINLA	olo RD (ER)	17.11.17
	Du Din	ector	MA	17.

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Govt. are present.

List on 13/12/2017.

(linan K.R.) Member (I)

4. M8 TIAINLA Dy Director

(Vijai Pratap Singh) Member (I)